

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-205/2013/812/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri S. K. Poddar,
District & Sessions Judge,
Morigaon, Assam.

Dated Guwahati the 16th February, 2022.

Sub: **Station leave permission.**

Ref:- Your letter No.DJM/818, dtd 14.02.2022

Sir,

With reference to the above, I am directed to inform you that you have been granted **Station leave permission with your official vehicle, at own cost, on 16.02.2022, from 5.30 pm to 11 pm and on 20.02.2022 from 1 pm to 11 pm.** The next senior most Judicial shall remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-205/2013/813 /A, dated 16.02.2022

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

JT.REGISTRAR (VIGILANCE)

Rola